

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O. A. No.60/53/2018 Date of decision: 16.01.2018

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
 HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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Pitambar Singh son of Sh. Lachman Singh resident of Village and Post Office Baragaon Tehsil Naraingarh, District Ambala.

... APPLICANT

VERSUS

1. The Secretary, Ministry of Communication and IT Government of India, Sanchar Bhawan, New Delhi.
2. The Chief Post Master General, Haryana Circle, Ambala Cantt.
3. The Senior Superintendent of Post Office, Ambala Division, Ambala Cantt.

... RESPONDENTS

PRESENT: Sh. R.P. Mehra, counsel for the applicant.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel seeks permission to withdraw this O.A. enabling the applicant to file a fresh one with better particulars on the same cause of action.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 16.01.2018.

Place: Chandigarh.

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